

(b) The matter relating to setting up of a Coast Guard Station at Hazira was recently re-examined in the Ministry. Taking into consideration that Coastal Marine Police Stations at Hazira and Dahej have been established and the air assets at Coast Guard Air Station at Daman located 40 nautical miles south of Hazira are also available, if needed at short notice, it was decided not to set up a Coast Guard Station at Hazira at the moment.

(c) No, Sir.

(d) There are currently eight Coast Guard Stations functioning in Gujarat.

Task Force for auditing of defence lands

2796. DR. CHANDAN MITRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to set up an independent task force to undertake a comprehensive audit of defence lands across the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken by Government for scientific and productive management of defence land and formulate a need based policy for acquisition of land for defence purposes ?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) There is no such proposal at present.

(b) Question does not arise in view of the above.

(c) The task of land audit is already entrusted to the Directorate General Defence Estates (DGDE).

(d) Ministry of Defence has sanctioned projects for computerization and digitization of defence land records. Survey and demarcation of defence land using scientific tools and with the assistance of expert agencies, has also been undertaken. To ensure need based acquisition of land for defence purposes comprehensive guidelines for formulating land acquisition proposals, are already in existence.

Joint Military Exercises with foreign countries

2797. SHRI RITABRATA BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has indulged in any Joint Military Exercises with foreign countries in the last three years;